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5 Ind. Cas. 435

Madras High Court

Case No: None

P.S. Ponnayya APPELLANT

Vs

P.P. Palanippa Chetty

and Others RESPONDENT

Date of Decision: Oct. 14, 1909

Citation: 5 Ind. Cas. 435

Hon'ble Judges: Sankaran Nair, J; Abdur Rahim, J

Bench: Division Bench

Judgement

1. The plaintiff is entitled to sue See Subramanian Chetty v. Alagappa Chetty 30 M.k 441. The second appeal is dismissed with costs.